AN HON. MEMBER: See the dictionary.

SHRI P. SUNDARAYYA: We know the dictionary meaning.

MR. CHAIRMAN: Order, order.

Shri P. SUNDARAYYA: Why use the word "deserters" when speaking of the grievances of the refugees? That is the first point. Secondly, the whole of this official statement and the way in which this problem is being tackled is typically bureaucratic and.....

MR. CHAIRMAN: That is discussion.

You want to know what exactly is the meaning of word "deserter", a word which is generally used in a military context. Why are you using it in this particular context?

SHRI A. P. JAIN: When a person settled in a camp leaves the camp and goes' away, we call him a deserter

SHRI H. P. SAKSENA (Uttar Pradesh): The words "deserters" and "displaced persons" both begin with the letter "d". Why not use the word "displaced persons"?

NOMINATIONS TO THE PANEL OF VICE-CHAIRMEN

MR. CHAIRMAN: Under sub-rule (1) of rule 7 of the Rules of Procedure and Conduct of Business in the Council of States, I nominate the following Members to the Panel of Vice-Chairmen:

- 1. Shri K. S. Hegde
- 2. Shri V. K. Dhage
- 3. Shri R. C. Gupta
- 4. Shrimati Parvathi Krishnan

NOMINATIONS TO THE COMMITTEE ON PETITIONS

MR. CHAIRMAN: Under sub-rule (1)
of rule 110 of the Rules of Procedure
and Conduct of Business in the Council
of States, I nominate the following
Members to be members of the Committee on Petitions:

- 1. Shri J. R. Kapoor
- 2. Dr. Shrimati Seeta Parmanand
- 3. Capt. A. P. Singh
- 4. Khan Abdur Rezzak
- 5. Shri P. C. Bhanj Deo

Under sub-rule (1) of rule 111 of the said Rules, I appoint Shri J. R. Kapoor to be the Chairman of the Committee.

NOMINATIONS TO THE COMMITTEE OF PRIVILEGES

MR. CHAIRMAN: Under sub-rule (1) of rule 168 of the Rules of Procedure and Conduct of Business in the Council of States, I nominate the following Members to be members of the Committee of Privileges:

- 1. Shri C. C. Biswas
- 2. Shri V. S. Sarwate
- 3. Shri K. P. Madhavan Nair
- 4. Shri Akhtar Husain
- 5. Diwan Chaman Lall
- 6. Dr. B. R. Ambedkar
- 7. Shri B. C. Ghose
- 8. Shri B. Gupta.
- 9. Shri S. Mahanty
- 10. Shri Amolakh Chand.

Under sub-rule (1) of rule 169 of the said Rules, I appoint Shri C. C. Biswas to be the Chairman of the Committee.

NOMINATIONS TO THE RULES COM-MITTEE

MR. CHAIRMAN: Under sub-rule (1) of rule 183 of the Rules of Procedure and Conduct of Business in the Council of States, I hereby nominate the following Members to be members of the Rules Committee:

- 1. Shri S. V. Krishnamoort!
- 2. Shri C. C. Biswas
- 3. Shri Lal Bahadur
- 4. Shri B. K. Mukerjee